

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 366**

**TO BE ANSWERED ON THE 20<sup>TH</sup> JULY, 2022/ ASHADHA 29, 1944 (SAKA)**

**RIOTS, CURFEWS AND POLICE FIRINGS**

**366 SHRI JAWHAR SIRCAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) how many cases of riots, curfews and police firings have been recorded, year-wise, in the last five years;**

**(b) whether attacks on minorities and dalits as well as consequential deaths and grievous hurt cases have gone up during the last five years, the details thereof; and**

**(c) whether the States have taken action in terms of Ministry's advisories or whether they are flouting them?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): 'Public Order' and 'Police' are state subjects as per the seventh schedule to the Constitution of India. The primary responsibility for maintenance of Law & Order including registration of cases, investigation and prosecution under the applicable laws rests with the respective State Government/UT.**

**National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication 'Crime in India' based upon the information provided by the States/UTs. As per the latest NCRB data 2020,**

**information about riots and crime against Schedule Castes (SCs) is at Annexure-I & II respectively. Further, the data relating to curfews, police firings etc. are not maintained centrally.**

**Government of India monitors the internal security and law and order situation in the country, and issues advisories from time to time to maintain peace and public tranquility. Government also deploys Central Armed Police Forces to aid and assist State Governments on their request.**

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**State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Riots during 2016-2018**

SL	State/UT	2016						2017						2018					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	657	608	13	3830	3225	78	510	475	35	4703	3880	139	561	453	32	4649	4557	259
2	Arunachal Pradesh	8	16	0	34	39	0	20	9	0	28	37	0	20	9	0	69	50	0
3	Assam	1671	890	43	5467	2607	77	1246	823	27	8093	3880	97	1158	849	48	3603	2513	81
4	Bihar	11617	11281	412	33747	32409	1296	11698	10730	187	70534	38524	1267	10276	9263	100	28962	34880	402
5	Chhattisgarh	652	623	199	4035	4035	888	664	609	176	4495	3716	736	665	630	150	4431	4084	688
6	Goa	117	65	3	618	329	19	121	139	0	339	797	0	93	120	0	280	646	0
7	Gujarat	1659	1537	24	12411	12154	116	1740	1892	20	12581	14053	209	1898	1899	21	13125	14457	240
8	Haryana	2844	1848	126	7320	7031	638	2408	1774	305	6580	5772	1013	2683	1936	144	7390	6821	705
9	Himachal Pradesh	395	342	19	2138	2088	111	338	265	7	908	1157	34	404	357	9	1501	1878	36
10	Jharkhand	1721	1278	121	2106	1880	263	1791	1552	288	3178	2949	526	1782	1590	196	3353	4077	241
11	Karnataka	6263	5126	81	23763	20222	336	5377	5689	103	23161	24985	248	4747	4428	101	19270	21647	740
12	Kerala	5089	5406	599	27218	24831	3506	4689	4743	912	26688	25660	4446	4236	4345	842	21225	21901	3360
13	Madhya Pradesh	1665	1575	455	11229	11048	5948	1741	1673	406	10814	12360	2347	1347	1303	436	7791	9957	2394
14	Maharashtra	7898	7671	169	44052	40517	1262	7743	7255	164	45373	39862	972	9473	7715	260	47179	42197	1050
15	Manipur	119	2	0	14	6	0	109	1	1	91	1	20	79	4	0	62	6	0
16	Meghalaya	1	1	0	0	2	0	5	3	0	39	39	0	5	0	0	0	0	0
17	Mizoram	3	1	0	2	2	0	2	0	0	2	0	0	0	0	0	0	0	0
18	Nagaland	7	4	3	13	7	3	5	5	4	7	7	9	10	4	0	63	49	0
19	Odisha	1914	1809	58	7590	8070	778	2407	2251	16	7086	7198	81	2123	2127	63	2295	9195	171
20	Punjab	0	0	0	0	0	0	1	0	0	2	0	0	0	0	0	0	0	0
21	Rajasthan	293	240	503	1484	1488	1969	345	271	628	1844	1857	3012	392	273	289	1733	1879	1460
22	Sikkim	12	10	0	77	83	0	2	2	1	21	21	6	3	2	0	7	7	0
23	Tamil Nadu	2002	1501	217	10356	8376	959	1935	1814	236	14320	9312	1411	2240	1331	243	11605	7616	911
24	Telangana	511	483	37	2636	2299	89	542	415	24	2125	1962	114	643	520	55	2175	3107	158
25	Tripura	78	55	8	226	167	39	125	59	10	125	388	30	256	151	8	384	720	20
26	Uttar Pradesh	8018	7131	1337	65262	57831	8970	8990	7484	2298	43431	52899	13408	8908	7648	2118	43315	48358	16594
27	Uttarakhand	481	308	99	1205	1127	232	622	418	93	516	2051	443	549	379	65	806	1860	97
28	West Bengal	2691	2913	35	6843	7092	230	2067	1879	13	4128	7343	62	1728	1703	59	4149	7475	140
	<b>TOTAL STATE(S)</b>	<b>58386</b>	<b>52724</b>	<b>4561</b>	<b>273676</b>	<b>248965</b>	<b>27807</b>	<b>57243</b>	<b>52230</b>	<b>5954</b>	<b>291212</b>	<b>260710</b>	<b>30630</b>	<b>56279</b>	<b>49039</b>	<b>5239</b>	<b>229422</b>	<b>249937</b>	<b>29747</b>
29	A&N Islands	8	7	4	40	43	34	7	10	0	51	70	0	6	9	1	40	45	6
30	Chandigarh	40	33	10	105	134	33	38	38	11	149	137	66	54	36	2	243	177	7
31	D&N Haveli and Daman & Diu+	18	21	0	103	124	0	16	16	0	89	105	0	7	8	1	37	47	3
32	Delhi	79	75	30	441	376	102	50	86	8	528	273	86	23	56	14	361	273	114
33	Jammu & Kashmir*	3410	1320	9	7207	7055	54	1486	1879	27	10589	10586	69	1430	1292	22	5514	5580	62
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	3	0	0	17	1	0	0	0	0	0	2	2	0	0	36	0
36	Puducherry	33	23	2	159	74	4	39	49	1	192	124	1	27	32	20	135	32	20
	<b>TOTAL UT(S)</b>	<b>3588</b>	<b>1479</b>	<b>58</b>	<b>8055</b>	<b>7806</b>	<b>244</b>	<b>1637</b>	<b>2078</b>	<b>47</b>	<b>11598</b>	<b>11295</b>	<b>222</b>	<b>1549</b>	<b>1435</b>	<b>60</b>	<b>6330</b>	<b>6190</b>	<b>212</b>
	<b>TOTAL (ALL INDIA)</b>	<b>61974</b>	<b>54203</b>	<b>4619</b>	<b>281731</b>	<b>256771</b>	<b>28051</b>	<b>58880</b>	<b>54308</b>	<b>6001</b>	<b>302810</b>	<b>272005</b>	<b>30852</b>	<b>57828</b>	<b>50474</b>	<b>5299</b>	<b>235752</b>	<b>256127</b>	<b>29959</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&amp;N Haveli UT and Daman &amp; Diu UT during 2016 to 2018

\* Data of erstwhile Jammu &amp; Kashmir State including Ladakh during 2016 to 2018

**State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Riots during 2019-2020**

SL	State/UT	2019						2020					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	492	439	57	3121	2872	167	431	237	6	2111	2118	25
2	Arunachal Pradesh	60	8	0	72	18	0	10	2	0	29	3	0
3	Assam	1033	677	12	1370	1153	22	829	475	8	4959	1552	16
4	Bihar	7262	7188	106	18429	19197	729	9422	6548	53	10644	11938	147
5	Chhattisgarh	615	581	180	4393	4074	1000	1019	771	118	6473	4973	577
6	Goa	103	104	2	310	540	19	40	44	1	152	220	5
7	Gujarat	1353	1283	8	9093	9610	83	1083	1056	11	7983	8539	91
8	Haryana	2268	1639	137	6337	6060	522	2467	1902	27	7952	7436	78
9	Himachal Pradesh	372	371	6	1527	2026	48	410	381	2	1770	2114	10
10	Jharkhand	2207	1208	268	2606	3003	367	2707	2009	481	4076	3946	485
11	Karnataka	4107	4078	79	19556	20966	228	4553	4166	34	18412	20929	188
12	Kerala	3514	3470	873	18421	20163	4690	3520	3306	381	13761	15272	1869
13	Madhya Pradesh	1110	1052	448	7026	8583	3162	1240	1163	154	7157	8787	674
14	Maharashtra	7518	7397	200	38715	41672	1070	9157	8300	85	37963	44080	491
15	Manipur	69	7	0	71	43	0	60	1	0	41	1	0
16	Meghalaya	0	1	33	0	1	33	2	0	0	0	0	0
17	Mizoram	2	0	0	0	0	0	1	0	0	0	0	0
18	Nagaland	1	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	1993	1922	12	1848	6777	27	2059	2181	5	1103	7343	20
20	Punjab	0	0	0	0	0	0	0	1	0	6	6	0
21	Rajasthan	392	255	479	1311	1314	1941	342	244	147	1587	1625	599
22	Sikkim	34	16	0	139	86	0	1	3	0	9	18	0
23	Tamil Nadu	1722	1416	153	10060	7226	682	2122	1220	329	12589	7331	646
24	Telangana	715	665	33	3650	4697	181	771	696	23	2149	3481	73
25	Tripura	171	112	12	260	436	63	83	61	6	88	211	29
26	Uttar Pradesh	5714	5514	1897	27692	33538	8906	6126	5940	2404	29164	38725	10028
27	Uttarakhand	521	386	57	869	1789	221	676	446	10	714	2268	41
28	West Bengal	1504	1300	54	3431	5969	96	933	935	276	2976	4563	296
	<b>TOTAL STATE(S)</b>	<b>44852</b>	<b>41089</b>	<b>5106</b>	<b>180307</b>	<b>201813</b>	<b>24257</b>	<b>50064</b>	<b>42088</b>	<b>4561</b>	<b>173868</b>	<b>197479</b>	<b>16388</b>
29	A&N Islands	3	3	3	19	19	15	1	1	1	7	7	8
30	Chandigarh	46	39	6	171	146	25	31	24	2	105	110	7
31	D&N Haveli and Daman & Diu+	12	12	0	78	72	0	5	12	0	49	138	0
32	Delhi	23	29	5	306	203	82	689	320	1	595	664	1
33	Jammu & Kashmir*	1022	1139	80	5627	5740	266	782	591	39	3315	3077	109
34	Ladakh	-	-	-	-	-	-	1	11	3	45	45	20
35	Lakshadweep	12	2	0	16	33	0	0	1	0	0	28	0
36	Puducherry	15	13	2	115	13	2	33	15	6	178	178	6
	<b>TOTAL UT(S)</b>	<b>1133</b>	<b>1237</b>	<b>96</b>	<b>6332</b>	<b>6226</b>	<b>390</b>	<b>1542</b>	<b>975</b>	<b>52</b>	<b>4294</b>	<b>4247</b>	<b>151</b>
	<b>TOTAL (ALL INDIA)</b>	<b>45985</b>	<b>42326</b>	<b>5202</b>	<b>186639</b>	<b>208039</b>	<b>24647</b>	<b>51606</b>	<b>43063</b>	<b>4613</b>	<b>178162</b>	<b>201726</b>	<b>16539</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*1 Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

**Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime against Scheduled Castes (SCs) during 2016-2018**

SL	Crimeheads	2016						2017						2018					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1A	SC/ST (Prevention of Atrocities) Act	35692	26502	3093	65977	55589	5750	37194	30713	4472	62821	59649	7148	38327	31256	3032	55938	63442	6684
1A.1	Murder	786	665	178	2126	1877	384	718	652	189	1880	1654	520	798	715	134	2056	1874	254
1A.2	Attempt to Commit Murder	733	563	42	1994	1669	78	640	557	57	1836	1750	140	677	609	59	1931	1799	111
1A.3	Simple Hurt							13099	11325	1257	22557	19105	1872	13078	11558	603	16091	20448	1218
1A.4	Grievous Hurt	1071	1020	220	2485	2270	467	1289	1239	151	2609	2305	400	1196	1073	110	1897	2271	241
1A.5	Assault on Women with Intent to Outrage her Modesty	3172	2598	240	4157	3716	284	2903	2514	304	3601	3567	408	3091	2557	310	3683	3719	413
1A.6	Insult to the Modesty of Women	81	32	2	77	56	2	72	41	2	73	64	2	148	62	4	95	117	4
1A.7	Kidnapping and Abduction	855	541	95	1442	1006	154	955	590	80	1119	1008	177	939	657	64	1134	1047	101
1A.8	Rape	2541	2066	309	3393	2958	415	2714	2358	330	3586	3227	444	2936	2546	270	3679	3421	328
1A.9	Attempt to Commit Rape	148	85	5	165	111	5	105	81	7	96	103	7	132	93	6	138	119	7
1A.10	Riots	1725	1416	38	9975	8125	243	1257	1090	146	7163	6472	336	1316	1068	53	6128	6079	348
1A.11	Robbery	58	41	3	129	112	3	66	54	6	155	138	10	69	45	2	104	92	2
1A.12	Dacoity	26	24	0	162	137	0	28	19	0	197	95	0	57	43	1	322	286	5
1A.13	Arson	168	136	14	413	394	26	151	128	19	354	285	39	147	132	11	345	327	27
1A.14	Criminal Intimidation							3282	2547	250	4326	5326	593	3137	2500	116	3134	5270	212
1A.15	Other IPC crimes	24328	17315	1947	39459	33158	3689	9915	7518	1674	13269	14550	2200	10606	7598	1289	15201	16573	3413
1B	SC / ST (Prevention of Atrocities) Act only	5082	4497	659	10977	10266	1247	5775	4460	337	10421	10717	1155	4212	3329	388	6672	6929	1243
1B.1	Intentionally Insult or Intimidate with Intent to Humiliate							3172	2653	146	6135	6292	622	2215	1750	118	3809	3715	191
1B.2	Occupy/Disposes Land Belongs to SCs/STs							47	40	3	78	62	7	121	48	8	85	108	8
1B.3	Prevent or deny or obstruct usage of public place/passage							12	8	1	15	16	1	16	13	1	21	50	2
1B.4	Force to leave place of Residence/Social Boycott							63	52	2	200	222	2	3	1	0	4	4	0
1B.5	Other Offences							2481	1707	185	3993	4125	523	1857	1517	261	2753	3052	1042
1	Total of SC/ST (Prevention of Atrocities) Act	40774	30999	3752	76954	65855	6997	42969	35173	4809	73242	70366	8303	42539	34585	3420	62610	70371	7927
2	Protection of Civil Rights Act	27	43	1	44	69	4	234	217	2	298	640	6	254	253	13	190	756	26
	<b>Crime/Atrocities against SCs</b>	<b>40801</b>	<b>31042</b>	<b>3753</b>	<b>76998</b>	<b>65924</b>	<b>7001</b>	<b>43203</b>	<b>35390</b>	<b>4811</b>	<b>73540</b>	<b>71006</b>	<b>8309</b>	<b>42793</b>	<b>34838</b>	<b>3433</b>	<b>62800</b>	<b>71127</b>	<b>7953</b>

Source: Crime in India

**Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime against Scheduled Castes (SCs) during 2019-2020**

SL	Crimeheads	2019						2020					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1A	SC/ST (Prevention of Atrocities) Act	41804	31584	3583	57770	63402	6212	45995	36178	2613	61925	75238	4855
1A.1	Murder	892	747	133	2243	1991	247	855	748	102	2309	2027	181
1A.2	Attempt to Commit Murder	784	653	62	2207	2082	115	1119	820	29	2719	2334	49
1A.3	Simple Hurt	13270	10228	886	16695	19406	1622	16543	13145	875	19301	25321	1620
1A.4	Grievous Hurt	1066	949	138	2046	2152	240	1587	1221	67	2509	2739	136
1A.5	Assault on Women with Intent to Outrage her Modesty	3377	2628	296	3897	4126	364	3373	2674	167	4179	4337	243
1A.6	Insult to the Modesty of Women	143	80	4	127	135	6	144	122	2	167	196	4
1A.7	Kidnapping and Abduction	915	591	73	1180	1098	103	847	563	57	1080	995	100
1A.8	Rape	3484	2893	339	4280	3882	446	3372	2959	225	4435	4070	271
1A.9	Attempt to Commit Rape	127	80	10	101	97	14	90	57	5	76	68	5
1A.10	Riots	1293	1085	42	5173	5477	233	1445	1264	45	5803	6596	197
1A.11	Robbery	58	42	1	123	114	1	56	37	0	88	72	0
1A.12	Dacoity	22	17	0	148	106	0	13	14	0	113	117	0
1A.13	Arson	164	122	7	261	264	14	95	93	1	192	221	2
1A.14	Criminal Intimidation	3089	2593	114	3953	5276	184	3788	3121	136	4271	6338	180
1A.15	Other IPC crimes	13120	8876	1478	15336	17196	2623	12668	9340	902	14683	19807	1867
1B	SC / ST (Prevention of Atrocities) Act only	4144	3157	424	6570	7405	974	4273	2949	628	7099	9617	1282
1B.1	Intentionally Insult or Intimidate with Intent to Humiliate	2011	1554	246	3044	3617	550	1819	1394	79	3382	4571	153
1B.2	Occupy/Disposes Land Belongs to SCs/STs	45	17	0	13	27	0	87	30	0	102	100	0
1B.3	Prevent or deny or obstruct usage of public place/passage	26	15	0	225	227	0	34	27	0	72	71	0
1B.4	Force to leave place of Residence/Social Boycott	5	1	0	2	1	0	19	5	0	19	25	0
1B.5	Other Offences	2057	1570	178	3286	3533	424	2314	1493	549	3524	4850	1129
1	Total of SC/ST (Prevention of Atrocities) Act	45948	34741	4007	64340	70807	7186	50268	39127	3241	69024	84855	6137
2	Protection of Civil Rights Act	13	13	0	316	44	0	23	11	0	24	26	0
	<b>Crime/Atrocities against SCs</b>	<b>45961</b>	<b>34754</b>	<b>4007</b>	<b>64656</b>	<b>70851</b>	<b>7186</b>	<b>50291</b>	<b>39138</b>	<b>3241</b>	<b>69048</b>	<b>84881</b>	<b>6137</b>

Source: Crime in India